

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

2.5.2011

OA 342/2009

Mr. P.N. Jatti, counsel for applicant.  
Mr. R.G. Gupta, counsel for respondents.

Learned counsel for the applicant submits that on 31.3.2011 similar OA involving similar question of facts & law have been disposed of along with OAs No. 353/2009, 354/2009, 355/2009, 361/2009, 362/2009, 363 & 364/2009. The same was disposed of as having been withdrawn with liberty reserved to the applicant to file afresh, if so advised.

Accordingly, the present OA also stands dismissed as having been withdrawn with liberty to file afresh with no order as to costs.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K.S.Rathore*  
(Justice K.S.Rathore)  
Member (J)

*mk*

copy given to date  
No. 5888589  
4/5/11  
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